

FAX : 0532-2400149

REGISTERED / AD

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
38, MG Marg Civil Lines, Old Red Building, Allahabad-211001
SINGLE MEMBER APPEAL BRANCH

Dated: 30/06/2016

To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. A/70304/2016-SM[IBR] dated 24/06/2016

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 129-A(4) of the Customs Act, 1962.

Asstt. Registrar

Application Appeal Name and Address of Appellant

1 C/MISC/70359/2016 C/52149/2015 COMMISSIONER OF
CUSTOMS(PREVENTIVE)-
LUCKNOW
HALL NO.3... 5TH FLOOR,
KENDRIYA BHAWAN...SECTOR-11,
ALIGANJ,LUCKNOW,
UTTAR PRADESH

Name and Address of
Respondent

2 IPHATKHAR HUSSAIN
S/O MOHD. HUSSAIN VILLAGE-
KURARI, POST-CHANDOI,,
PHILBHIT,,U.P

Copy To

3 Advocate(s) / Consultant(s):

V. LAKSHMI KUMARAN, ADV
3/1A/3 OPP AUTO SALES,
COLVIN ROAD, LOHIA MARG
ALLAHABAD-211001

5 Bar Association, CESTAT, ALLAHABAD

6 Director Publications, Customs, Excise, I.P. Estate, Delhi

7 M/s Centax Publications Pvt. Ltd., 1512-B, Bhishun Pitamah Marg, New Delhi-3

8 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaidhyaram Street, T. Nagar, Chennai-77

9 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohtak Road, New Delhi-110005

10 Easy Service Tax Online Dor Com Pvt. Ltd., 407A, Iscon Mall, Satellite Road, Ahmedabad-25

11 LAWCRUX Advisors Pvt. Ltd., LAW House, 1-8, Sector-10, Faridabad 121005 (Haryana)

12 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070

13 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad - 38

14 The ICAI society, 52, Nagarjuna Hill, Punjagutta Hyderabad-500082

15 M/S Knowledge Processing Pvt. Ltd. (taxmanagementindia.com), FF-19, 1st Floor, Cross River Mall, CBD

Ground, Near Karkardooma Court, Delhi-110032

16 C.D.R. 17 Office Copy 18 Guard File

Asstt. Registrar

IN THE CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL,
REGIONAL BENCH : ALLAHABAD

MA-70159/16
& Cus. Appeal No.52149/15

Arising out of O/A No.HPU/EXCUS/000/Appeals-I/207/2014-15 dated
26.03.2015 passed by Commr. (Appeals) of Central Excise, Meerut

For approval and signature:

HON'BLE MR. ANIL G. SHAKKARWAR, MEMBER (TECHNICAL)

1. Whether Press Reporters may be allowed to see
the Order for publication as per Rule 27 of the
CESTAT (Procedure) Rules, 1962? : No
2. Whether it should be released under Rule 27 of the
CESTAT (Procedure) Rules, 1962 for publication
in any authoritative report or not? : Yes
3. Whether His Lordship wishes to see the fair copy
of the Order? : Seen
4. Whether Order is to be circulated to the Departmental
Authorities? : Yes

Commissioner of Customs (Prev.), Lucknow

...APPELLANT(S)

VERSUS

Shri Iphatkhar Hussaian

RESPONDENT (S)

APPEARANCE

Shri D. K. Deb, Asstt. Commr. (D.R.) for the Department
None for the Respondent (s)

CORAM:

HON'BLE MR. ANIL G. SHAKKARWAR, MEMBER (TECHNICAL)

DATE OF HEARING & PRONOUNCEMENT : 24.06.2016

Final ORDER NO. 70304/2016



Per Mr. Anil G. Shakkarwar :

Heard the Id.A.R. for Revenue. Appeal is disposed off as withdrawn, as prayed in E/M.A.No.70159/16, without entering into merits. M.A. also stands disposed off.

(Pronounced in the open Court)


(ANIL G. SHAKKARWAR)
MEMBER (TECHNICAL)

mm

प्रमाणित प्रती / Certified True Copy
12/9/17
सहायक रजिस्ट्रार / Asstt. Registrar
सिमांकुश, रायचूर / सीमांकुश
अपील अधिकारी / (C.E.S.T.A.T.)
38, एम. जी. मार्ग, रायचूर-211001
38, M. G. MARK, RAICHUR-211001

